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Title: The Minister of State in the Ministry of Home Affairs laid a statement correcting the reply given on 29.11.11 to Starred Question No. 102 by Shri Mangani Lal Mandal and Shri Syed Shahnawaz Hussain, MPs regarding 'Circulation of Fake Indian Currency Notes' and giving reasons for delay in correcting the reply.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): Madam, I beg to lay the Statement correcting the reply of the Lok Sabha Starred Question No. 102 answered on 29.11.2011 regarding circulation of fake Indian currency notes as follows:-

Part of the Question answered	For	Read
(a) & (b)	Yes, Madam. During the current year, i.e., from 01.01.2011 up to 31.10.2011 a total of 19,46,712 numbers of Fake Indian Currency Notes (FICN) with face value of Rs. 96,15,60,797 have been reported as seized and recovered. The details of such reported seizure and recovery during the said period State-wise are at Annexure.	Yes, Madam. During the current year, i.e., from 01.01.2011 up to 31.10.2011 a total of 3,64,986 numbers of Fake Indian Currency Notes (FICN) with face value of Rs. 17,01,21,026 have been reported as seized and recovered. The details of such reported seizure and recovery during the said period State-wise are at Annexure-I.

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ANNEXURE-1

LSSQ NO. 102 FOR 29.11.2011

(Statistics from 01.01.2011 to 31.10.2011)

Sl.No.	States/UT	Total No. of Notes reported	Total Value (Rs.)	FIR
States		(R+S)	(R+S)	
1.	Andhra Pradesh	43497	19311970	95
2.	Arunachal Pradesh	21	11000	2
3.	Assam	911	526850	31
4.	Bihar	7051	2533605	27
5.	Chhattisgarh	409	209970	17
6.	Goa	965	596390	29
7.	Gujarat	21167	11838940	113
8.	Haryana	1408	215960	14
9.	Himachal Pradesh	174	111000	3
10.	Jammu & Kashmir	5689	3123890	34
11.	Jharkhand	10	5000	1
12.	Karnataka	11348	6314180	20
13.	Kerala	5119	2165650	23
14.	Madhya Pradesh	5094	1466190	4
15.	Maharashtra	54368	29296070	187
16.	Manipur	0	0	0
17.	Meghalaya	0	0	0
18.	Mizoram	0	0	0
19.	Nagaland	211	121400	6
20.	Odisha	3688	1379020	0
21.	Punjab	3705	1283100	5
22.	Rajasthan	9654	3956665	18

23.	Sikkim	104	61500	3
24.	Tamil Nadu	20802	11226320	0
25.	Tripura	120	57200	5
26.	Uttar Pradesh	36272	13366695	114
27.	Uttarakhand	192	93300	9
28.	West Bengal	39419	20367061	72
Total:		271398	129638926	832
Union Territories:				
29.	Andaman and Nicobar Island	0	0	0
30.	Chandigarh	13319	3669450	0
31.	Dadra and Nagar Haveli	0	0	0
32.	Daman & Diu	0	0	0
33.	Delhi	80264	36809650	30
34.	Lakshadweep	0	0	0
35.	Pudducherry	5	3000	2
Total:		93588	40482100	32
Grant Total:		364986	170121026	864

Note:

R: Recovered by different branches of RBI

S: Seized by Police

Source: National Crime Record Bureau

Figures are provisional and subject to continuous updation.

REASONS FOR DELAY :

While preparing the reply to Lok Sabha Starred Question No. 102 for 29.11.2011 regarding circulation of Fake Indian Currency Note, inputs were sought from various agencies including IB. In its report, the IB has given the details of seizure of FICN by enclosing the figure of NCRB as Annexure. IB has not objected to/commented upon the lacuna in the figure of NCRB in its report. Further NCRB gave updated information of seizure and recovery of MHA independently wherein the figure of seizure/recovery was slightly more than what was contained in the enclosure of IB. During briefing on the day of answering the starred question by Home Minister, the correction of recovery/seizure was not raised by IB. It was due to human error that data was inadvertently entered while submitting the information by NCRB. Accordingly, the starred question was replied as per the available information. Then the exercise to correct the reply earlier given vide Starred Question No.102 dated 29.11.2011 has been started.

The inconvenience caused is regretted.

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